

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-21/2008(Pt.)/2769/A.

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Joint Registrar,
Gauhati High Court,
Itanagar Permanent Bench.

Dated Guwahati, 30th March, 2023.

Sub:- **Casual leave with station leave permission.**

Ref:- No. HC(IB)-VIG/01/2023 dated 29.03.2023.

Sir,

With reference to the above, I am directed to inform you that Shri Hirendra Kashyap, District & Sessions Judge, Bomdila, West Kameng District has been granted **casual leave on 10.04.2023 alongwith station leave permission w.e.f evening of 06.04.2023 to 11.04.2023**. A senior Judicial officer at the station will remain in charge of his Court and office in his absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008(Pt.)/2770-2771/A, dated 30-03-2023

Copy to:

1. Shri Hirendra Kashyap, District & Sessions Judge, Bomdila, West Kameng District, Arunachal Pradesh.

✓ 2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
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